

**IN THE CUSTOMS, EXCISE & SERVICE TAX
APPELLATE TRIBUNAL, CHENNAI**

Service Tax Appeal No.41949 of 2014

(Arising out of Order-in-Appeal No. MAD-CEX-000-APP-009-14 dated 29.5.2014 passed by the Commissioner of Central Excise (Appeals), Madurai)

Dr. P.T. Prema

M/s. K.R. Hospital
No. 284, B-9, Bye Pass Road
Oddanchatram,
Dindigul District – 624 619.

Appellant

Vs.

Commissioner of GST & Central Excise

Lal Bahadur Shastri Marg
C.R. Buildings, Madurai – 625 002.

Respondent

APPEARANCE:

Shri N. Abishakes, Chartered Accountant for the Appellant
Shri N. Satyanarayanan, AC (AR) for the Respondent

CORAM

Hon'ble Shri P. Dinesha, Member (Judicial)

Hon'ble Shri M. Ajit Kumar, Member (Technical)

Final Order No. 40220/2024

Date of Hearing : 04.03.2024

Date of Decision: 04.03.2024

Per Bench,

Learned Chartered Accountant Shri N. Abishakes files a memo dated 4.3.2024 praying for withdrawal of appeal. The same is accepted and taken on record. The appeal is dismissed as withdrawn.

(Dictated and pronounced in open court)

(M. AJIT KUMAR)
Member (Technical)

(P. DINESHA)
Member (Judicial)